

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3665
TO BE ANSWERED ON 24th MARCH, 2026**

**SINGLE DIGITAL CLEARANCE SYSTEM AT KONKAN PORTS FOR FOOD
CONSIGNMENTS**

3665# SHRI DHAIRYASHIL MOHAN PATIL:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the proposed integrated digital window for food consignment approval will be implemented at major ports in the Konkan region by April 2026;
- (b) whether this will likely reduce logistics costs and dwell time for exporters in the region;
- (c) whether any pilot project is proposed in the coastal districts of Maharashtra; and
- (d) the likely benefits on consumer supply chain and ease of doing business in Konkan?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 is a shared responsibility between the Central and State Governments.

FSSAI and the Central Board of Indirect Taxes and Customs (CBIC) have completely integrated all point of entries across the country including Konkan region and Maharashtra with the Food Import Clearance System (FICS) of FSSAI and Indian Customs Electronic Data Interchange Gateway (ICEGATE) of CBIC by enabling the Single Sign-On (SSO) feature for Customs Officers to operate seamlessly in the FICS platform.

Digital integration through both Single Sign-On (SSO) and Single Window Interface for Facilitating Trade (SWIFT 2.0) has been done at all notified ports in India for import for food items. This upgraded integration enhances the digital ecosystem for food import clearance and supports the Government's vision of Ease of Doing Business and the initiative improves transparency, reduces human interface, and helps lower cargo dwell time, contributing to faster and more efficient trade facilitation.
